

(c) The Company has initiated action to implement the recommendations of Japan International Cooperation Agency. Govt. has also approved, in principle the conversion of the individual business groups of HMT Limited into joint venture Companies with international partners, who may have majority equity shareholding if it is in the HMT's interest.

### **New Sources of Energy**

3003. DR. K. D. JESWANI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any plan to introduce/identify new sources of energy in view of the fact that hydroelectric and nuclear plants are more accident prone and cause extreme damages; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR):

(a) and (b). The Minister of Non-Conventional Energy Sources is promoting the development and utilization of non-conventional energy devices, like, biogas, improved chulhas, solar thermal, solar photovoltaic systems, biomass gasifiers, wind pumps and power generators, small hydro power units, alternate fuel systems for surface transportation etc. and other new technologies based on hydrogen energy, ocean energy and chemical sources of energy.

Various incentives such as accelerated depreciation, sales tax and excise duty exemption, customs duty concessions, tax holiday, wheeling,

marketing and purchase of power generated by private entrepreneurs and supported demonstration projects to expand awareness of these technologies have been introduced. Information campaigns and public awareness programmes have been undertaken. The Indian Renewable Energy Development Agency Ltd., (IREDA) under the Ministry provides soft loans to manufacturers and users of various non-conventional energy systems. Entrepreneur development campaign, market promotion through involvement of industry, financial intermediaries and service companies etc. are also being taken up through IREDA.

### **Colour T. V. Industry**

3004. SHRIMATI BHAVNA CHIKHLIA: Will the PRIME MINISTER be pleased to state:

(a) the status of colour T.V. Industry in the country;

(b) the steps envisaged to give further boost to this industry;

(c) the production of each colour T.V. manufacturer with its brand name and quantity produced during 1993;

(d) whether any multinational company has made any proposal to manufacture colour TVs independently or in joint venture; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF

**ELECTRONICS AND OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO):** (a) The production of Colour TV in the country during the last three years has been as under:

Year	Production (Nos)
1991	8.8 Lakhs
1992	8.3 Lakhs
1993	10.5 Lakhs

(b) Measures taken/initiated by the Government to give boost to the growth of TV industry are given in the *Statement-I*

(c) The names of Colour TV (CTV) manufacturing units and the brand name used, alongwith number of CTV sets manufactured by each during the year 1993 as reported to the Department of Electronics are given in *Statement-II*.

(d) No, Sir.

(e) Does not arise.

#### STATEMENT-I

*Measures taken/initiated by the Government to give Boost to the Growth of TV Industry*

#### I. General Policy and procedural measures:

##### Licensing:

- (a) The entire electronics industry has been exempted from the locational limitations imposed on other industries.

(b) Existing units are permitted to manufacture any article without additional investment under broad-banding subject to certain conditions.

(c) Government decided to discontinue with the imposition of the additional conditions in Letter of Intent/Industrial Licence in the case of colour TV Industry.

##### Import and Export Policies:

(a) The Exim Policy allows free import of inputs except a few items covered under the negative list.

(b) The exporter of TV sets are now eligible for import licences to import electronic items covered under the negative list. The value of import licence will be limited to 30% of the FOS value of export realisation.

##### Fiscal Policies:

Central Excise Duty on Colour TVs and Colour Picture Tubes (a major input for CTV) has been rationalised to a level of 20% advalorem in place of a fixed rates on various sizes, types and specifications.

##### Electronic Hardware Technology Parks:

Government has announced the Electronic Hardware Technology Parks Scheme to attract major international

electronic companies to establish global scale manufacturing facilities incorporating the latest technology. This will also help Indian enterprises to attain global scales of operations and thereby enhance their product and process quality and international competitiveness.

(b) To assure consumers quality production, B&W TV and CTV Certification Schemes have been introduced.

(c) Technology Development Project have been initiated by the Technology development Council with a view to promote innovation, product design and development which are all basic for the growth of a healthy industry.

(d) Electronics Research and Development Centres have been set up to carry out R&D in well identified areas which is also a measure for developing self-reliant industrial base.

(e) A number of Centres for Electronic Design and Technology (CEDTs) have been set up in various parts of the country with the basic objective of importing training with emphasis on aspects such as design, product development, technology and manufacturing processes with due regard to quality control, reliability maintenance etc.

(f) Six months Service Technician Training Programme for repair and maintenance of common consumer electronic products has been initiated in 101 ITIs.

### **Velocity of Business:**

Action has been initiated for improving the velocity of Business in the Electronics Industry. It aims at removing procedural bottlenecks pertaining to licensing customs infrastructure etc. to speed up the development of Electronics Industry.

### **III. Infrastructure and Other Facilities:**

#### **Applications of Electronics:**

(a) For developing awareness of quality a network of standardisation, testing and quality control laboratories have been set up. Some of these laboratories are authorised to test and certify for international and national quality standards. This must help in the export of electronic products.

**STATEMENT-II***Manufacture-wise Colour TV Production During 1993*

Manufacturer Name	Brand	Quantity (In Nos)
+1. Assam Electronics Dev. Corpn. Ltd. Guwahati	Amtron	300
2. BPL Ltd, Bangalore	BPL-India	235,226
3. BPL Ltd, Palghat	BPL-India	2
4. BPL Sanyo Utilities & Appliance Pvt Ltd, Delhi	BPL-India	28,186
5. Calcom Vision Ltd, New Delhi		2,368
+6. Cauvary Electronics Ltd, Bombay	Bush	910
7. Central Electronics Ltd, Sahibabad	CEL	900
8. Dynamic Electronics Ltd, Bangalore	BPL-India	20,000
+9. Dynavision Ltd, Madras	Dyanora	4,600
10. Electronics Corporation of India Ltd, Hyderabad	ECIL	15,653
11. Instavision Systems (I) Pvt Ltd, Ahmedabad		8
12. Jupiter Radios (Regd), New Delhi	Texla	10,917
13. Kalyani Sharp India Ltd, Pune	Optonica	61,967
+14. Kejriwal Electronics Ltd, Calcutta	Oscar	1,300
+15. Konark Television Ltd, Bhubaneshwar	Konark	2,100
16. Mirc Electronics Ltd, Bombay	Onida	108,371
17. Monica Electronics Ltd, New Delhi	Onida	43,550
18. Onida Saka Ltd, New Delhi	Onida	9,5171
19. Onida Savak Ltd, Noida	Onida	26,687
20. Panorama Electronics Pvt Ltd, Calcutta	Panorama	202
21. Philips India Ltd, Calcutta	Philips	89,827
22. Ra-Veltronics, Madras	Sakthi	29
+23. Raletronics Ltd, Bangalore	Bush	12
24. Salora International Ltd, Kashipur	Salora	4,853
+25. Salora International Ltd, New Delhi	Salora	3,800
+26. Solidaire India Ltd, Madras	Solidaire	6,000
27. Super Cassette Industries Ltd, Noida	T-Series	NA

Manufacturer Name	Brand	Quantity (In Nos)
+28. Television & Components Ltd, Gandhinagar	Crown	37,000
29. Texla Electronics, Ludhiana	Texla	28,293
30. Tolaram Electronics Pvt Ltd, Bombay	Pantronic	1
31. United Diamonds Ltd, Bhopal	United	21
32. Uptron India Ltd, Jaunpur	Uptron	11,000
33. Uptron India Ltd, Lucknow	Uptron	7,000
+34. Video Electronics Ltd, Sahibabad	Crown	2,3000
35. Videocon International Ltd. Ahmednagar	Videocon	43,588
36. Videocon International Ltd, Chitegaon	Videocon	108,771
37. Videocon International Ltd, Gandhinagar	Videocon	17,872
38. Venugopal Engineering Pvt Ltd, Noida	Videocon	550
39. Videocon International Ltd, Bhopal	Videocon	8,626
40. Venugopal Engineering. Mohali	Videocon	5,984
41. Videocon VCR Ltd, Bhalgaon	Videocon	14,850
42. Videocon International Ltd, Jaipur	Videocon	4,555
43. Videocon International Ltd, Bangalore	Videocon	12,158
44. Sohan Finance Pvt Ltd, Calcutta	Videocon	7,679
45. Dome Bell Investments Pvt Ltd, Noida	Videocon	42,812
+46. Webel Nicco Electronics Ltd, Calcutta	Webel Nicco	900
+47. Weston Electroniks Ltd, New Delhi	Weston	13,414

+Production for these units estimated based on 9 months data available.

### **Automobile Policy**

3005. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to review the automobile policy for the purpose of giving thrust to export of automobiles;

(b) the total licensing capacity for automobiles in the country in relation to their demand in the domestic market;

(c) whether there is a slump in the motor-car market of the country; and

(d) if so, the steps taken to give relief to the automobiles manufacturers?